

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/727/2026 BLAPL/435/2026	AJIT KANDHAPANI VS STATE OF ODISHA	DIGAMBAR SETHI VS	BISSAMCUTTACK /159 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000054/2025
2	D-BLAPL/793/2026 BLAPL/436/2026	SOMNATH BEHERA VS STATE OF ODISHA	NALINI KANTA NAYAK VS	KHANDAGIRI P.S. /552 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001382/2025
3	D-BLAPL/940/2026 BLAPL/437/2026	SUDHIR @ SUDRA ORAM VS STATE OF ODISHA	SANJIT MISHRA VS	JODA /16 /2022 A.D.J.,CHAMPUA(Kendujhar) ST/0000029/2022
4	D-BLAPL/1136/2026 BLAPL/438/2026	DINESH NEPAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /186 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000105/2024
5	D-BLAPL/1138/2026 BLAPL/439/2026	KABIRAJ BAG VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	SINAPALI /237 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000041/2024
6	D-BLAPL/1139/2026 BLAPL/440/2026	AMITAV NAYAK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KUCHINDA /52 /2012 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S) GR/0000154/2012
7	D-BLAPL/1140/2026 BLAPL/441/2026	ANIL KUMAR BEHERA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	TIHIDI /208 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001297/2025
8	D-BLAPL/1202/2026 BLAPL/442/2026	AMITAV BISOI @ AMIYA @ AMITABH BISOYI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SHERAGADA /318 /2025 A.D.J.,ASKA(Ganjam) ST/0000492/2025
9	D-BLAPL/1203/2026 BLAPL/443/2026	BINA @ BENU MAJHI VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	BANKI /490 /2025 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000589/2025
10	D-BLAPL/37251/2025 BLAPL/444/2026	LAMBU @ CHANDRA MOHAN JHA @ CHANDRAMANI JHA VS STATE OF ODISHA	REBATI LATA PANDA VS	Bamapada (Industrial Area) /87 /2024 DISTRICT & SESSIONS JUDGE,BALASOR ST/0000198/2025
11	D-BLAPL/40409/2025 BLAPL/445/2026	SRIDHAR BIDIKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /123 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000101/2024

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12	D-BLAPL/1600/2026 BLAPL/446/2026	MAHESWAR SAMAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 2ND A.D.J.,CUTTACK(Cuttack) ST/0000073/2022
13	D-BLAPL/507/2026 BLAPL/447/2026	RADHAMADHAB PANDA VS STATE OF ODISHA	AMIT KUMAR NATH VS	TIKABALI /125 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
14	D-BLAPL/563/2026 BLAPL/448/2026	SAILESH PATEL VS STATE OF ODISHA	NIRUPAMA SAHOO VS	//0 SPECIAL JUDGE, SUNDARGARH(Sundargarh)
15	D-BLAPL/820/2026 BLAPL/449/2026	PREMANANDA BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /201 /2025 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi)
16	D-BLAPL/1207/2026 BLAPL/450/2026	PURNA PERMA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MATHILI /33 /2020 DISTRICT AND SESSIONS JUDGE,MALAKANGIRI
17	D-BLAPL/133/2026 BLAPL/451/2026	ACCUSED HUSBAND VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPURE MAHILA /171 /2025 SPECIAL JUDGE(POCSO),JEYPURE(Koraput)
18	D-BLAPL/978/2026 BLAPL/452/2026	BAPI BACHHAR VS STATE OF ODISHA	UMESH CHANDRA DORA VS	Spl/0000101/2025 M.V.79 /52 /2025 J.M.F.C.,MOTTU AT M.V.79(Malkangiri )
19	D-BLAPL/1091/2026 BLAPL/453/2026	SUSHANTA KUMAR JENA @ SUSANTA KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GR/0000204/2025 SPECIAL JUDGE,JAJPUR(Jajapur )
20	D-BLAPL/754/2026 BLAPL/454/2026	MANISH KUMAR VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	//0 A.D.J.,ANGUL(Anugul ) Spl/0000016/2025
21	D-BLAPL/1094/2026 BLAPL/455/2026	SUVENDU SEKHAR PATI VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	CYBER CRIME AND E.O, BALASORE /45 S.D.J.M.,BALASORE(Baleshwar) CT/0000788/2025
22	D-BLAPL/1208/2026 BLAPL/456/2026	DOLOGOBINDO CHANDA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	KOTOAGARH /1 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
23	D-BLAPL/1113/2026	KALIA @ SANJAY KUMAR MALIK @ SANJAYA MALLICK	ARIJEET MISHRA	Spl/0000018/2026 PATTAMUNDAI MODEL /202 /2025

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	BLAPL/457/2026	VS STATE OF ODISHA	VS	J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALAJANA GR/0000444/2025
24	D-BLAPL/986/2026 BLAPL/458/2026	JITENDRA KUMAR PANDA VS STATE OF ODISHA(VIG.)	SANJIB KUMAR BHANJADEO VS	CUTTACK VIGILANCE /12 /2025 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000042/2025
25	D-BLAPL/1173/2026 BLAPL/459/2026	JANMEJAYA DIGAL @ BABU VS STATE OF ODISHA	SITIKANT MISHRA VS	PHULBANI TOWN /219 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000801/2024
26	D-BLAPL/1003/2026 BLAPL/460/2026	SUBU @ SIBU DAS VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	CDA-II /185 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0001237/2025
27	D-BLAPL/1266/2026 BLAPL/461/2026	RAM KUMAR SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BIRMITRAPUR /225 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000213/2024
28	D-BLAPL/1211/2026 BLAPL/462/2026	KESU @ KALIKESH PARIDA @ KALIKESH PARDIA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	RAMPUR (SONEPUR) /128 /2024 C.J.M.,SONEPUR(Sonepur ) SC/0000044/2025
29	D-BLAPL/1275/2026 BLAPL/463/2026	SIVA NAIK @ SIVA MAHANAND VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BRAJARAJNAGAR /152 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000660/2025
30	D-BLAPL/1285/2026 BLAPL/464/2026	MAJESH ADHIKARI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000025/2025
31	D-BLAPL/1076/2026 BLAPL/465/2026	SK. ABDUL @ SK. ABDDOL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /447 /2025 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000636/2025
32	D-BLAPL/1288/2026 BLAPL/466/2026	OM PRAKASH MALLIK @ OM PRAKASH MALIK @GUDU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MARINE KASIA /152 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0001225/2025
33	D-BLAPL/1077/2026 BLAPL/467/2026	SK. MUSTAQUE @ MITU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /447 /2025 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000636/2025
34	D-BLAPL/1256/2026 BLAPL/468/2026	NIRAJ KUMAR SONI VS	BHARAT BHUSAN ROUTRAY VS	UDITNAGAR /152 /2018 AD-HOC A.D.J. (FTSC),ROURKELA(Sundargarh)

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35	D-BLAPL/1206/2026 BLAPL/469/2026	STATE OF ODISHA AJIT BASKEY @ AJIT @ CHAKARA BASKEY VS	SURYAKANTA DWIBEDI VS	ST/0000066/2019 MURUDA /323 /2025 CIVIL JUDGE (JD) CUM JMFC, MORADA CT/0000316/2025
36	D-BLAPL/1264/2026 BLAPL/470/2026	STATE OF ODISHA SPARSH VISWAKARMA VS	BHARAT BHUSAN ROUTRAY VS	CHHEND /97 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000162/2025
37	D-BLAPL/1295/2026 BLAPL/471/2026	STATE OF ODISHA JASOBANTA MALIK VS	SARADA PRASAD DASH VS	SORO /1051 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001992/2025
38	D-BLAPL/1299/2026 BLAPL/472/2026	STATE OF ODISHA BINESWAR GIRI VS	SARADA PRASAD DASH VS	GHAGARBEDA /50 /2023 A.D.J.,KARANJIA(Mayurbhanj) ST/0000009/2024
39	D-BLAPL/1312/2026 BLAPL/473/2026	STATE OF ODISHA NABIN MADKAMI VS	SOUMYA KANTA TRIPATHY VS	MOTU /29 /2025 SPECIAL JUDGE (POCSO), MALKANGIR Spl/0000018/2025
40	D-BLAPL/1278/2026 BLAPL/474/2026	STATE OF ODISHA RAJ KUMAR CHANDHA VS	KHUSBU PANIGRAHI VS	// A.D.J.,JALESWAR(Baleshwar) Spl/0000015/2025
41	D-BLAPL/1321/2026 BLAPL/475/2026	STATE OF ODISHA KABIRAJ SAHU VS	GOPAL KRISHNA NAYAK VS	BUGUDA /610 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000130/2025
42	D-BLAPL/1326/2026 BLAPL/476/2026	STATE OF ODISHA BIBHUTI SAHU VS	PRAMOD KUMAR BOHIDAR VS	GOCHHAPADA /156 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000096/2025
43	D-BLAPL/1290/2026 BLAPL/477/2026	STATE OF ODISHA BHARAT RAO VS	ANKANN PANDA VS	GOLAMUNDA /114 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000070/2025
44	D-BLAPL/1344/2026 BLAPL/478/2026	STATE OF ODISHA SUJIT PRADHAN @ LIPU VS	ROHIT RANJAN RAY VS	KHURDA MODEL /543 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000155/2025
45	D-BLAPL/1350/2026 BLAPL/479/2026	STATE OF ODISHA DEEPAK KUMAR DUTTA VS	RABINDRA NATH PRUSTY VS	TIGIRIA /168 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000163/2025

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46	D-BLAPL/1353/2026 BLAPL/480/2026	GOVINDA R VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RAYAGADA G.R.P. /68 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000047/2025
47	D-BLAPL/867/2026 BLAPL/481/2026	SUMANTA BAG VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /326 /2024 S.D.J.M.,PADAMPUR(Bargarh ) GR/0001517/2024
48	D-BLAPL/808/2026 BLAPL/482/2026	MANABHANJAN MOHANTY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GONDIA /346 /2025 J.M.F.C.,GONDIA(Dhenkanal) GR/0000581/2025
49	D-BLAPL/1483/2026 BLAPL/483/2026	SAROJ NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	MOTANGA /469 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000610/2025
50	D-BLAPL/442/2026 BLAPL/484/2026	NEGLU @ NEGULU @ AJAY RAO VS STATE OF ODISHA	ANITA DASH VS	PLANTSITE /74 /2019 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000013/2019
51	D-BLAPL/1289/2026 BLAPL/485/2026	SHADAB SHAHNAWAZ SHAIKH @ SHADAB VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	G.R.P.S. (TITLAGARH) /3 /2026 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000001/2026
52	D-BLAPL/1335/2026 BLAPL/486/2026	BIKRAM DAS @ BIKI @ BIKRAMA DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAMBHA (CHATRAPUR) /790 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000214/2025
53	D-BLAPL/1073/2026 BLAPL/487/2026	BISHAL BISWAL VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	PAHALA /80 /2025 A.D.J.,BHUBANESWAR(Khordha ) CT/0000426/2025
54	D-BLAPL/1293/2026 BLAPL/488/2026	GOPINATH MODAK VS STATE OF ODISHA	ANIRUDHA DAS VS	BHUBANESWAR G.R.P.S. /105 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000315/2025
55	D-BLAPL/1294/2026 BLAPL/489/2026	BUBU @ BULU MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /588 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0002498/2025
56	D-BLAPL/1448/2026 BLAPL/490/2026	RIKESH CHANDRA BARAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	BANAPUR P.S. /236 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000351/2025
57	D-BLAPL/1339/2026	NARENDRA NAIK	DUSHMANTA SAHOO	GOSANINUAGAM /364 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/491/2026	VS STATE OF ODISHA	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMPTON
58	D-BLAPL/1336/2026 BLAPL/492/2026	CHANDAN NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	Spl/000060/2025 MOTANGA /469 /2025 J.M.F.C.,DHENKANAL(Dhenkanal)
59	D-BLAPL/1486/2026 BLAPL/493/2026	HARIHARA MAHAKUR @ HARIHAR MAHAKUR VS STATE OF ODISHA	HEMAN LAL BARIK VS	GR/0000610/2025 MANGALA BAG /437 /2025 J.M.F.C,CUTTACK(Cuttack)
60	D-BLAPL/1491/2026 BLAPL/494/2026	UJWALA DIGAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	GR/0001190/2025 CHAKAPADA PS /3 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
61	D-BLAPL/1013/2026 BLAPL/495/2026	AAVESH AGARWAL VS UNION OF INDIA	SANGRAMJIT PANDA VS	Spl/0000019/2026 / /0 S.D.J.M.,(PANPOSH), ROURKELA(Sundergarh)
62	D-BLAPL/1495/2026 BLAPL/496/2026	LIPUN @ LIPUN SWAIN VS STATE OF ODISHA	PRADIPTA BEURA VS	2(C)CC/0000051/2025 TIGIRIA /189 /2025 J.M.F.C.,TIGIRIA(Cuttack)
63	D-BLAPL/1354/2026 BLAPL/497/2026	BABULA @ SARAT ROUT VS STATE OF ODISHA	SK. ZAFARULLA VS	CT/0000181/2025 BALANGA /269 /2025 J.M.F.C.,NIMAPARA(Puri)
64	D-BLAPL/1356/2026 BLAPL/498/2026	ASHOK MANI BAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GR/0001073/2025 RAYAGADA G.R.P. /61 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada)
65	D-BLAPL/1368/2026 BLAPL/499/2026	RAMAKANTA JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TR/0000040/2025 / /0 SPECIAL JUDGE, PURI(Puri)
66	D-BLAPL/1386/2026 BLAPL/500/2026	RAJEEV RANJAN KUMAR @ RAJIV RANJAN KUMAR @ PAPPU @ AMIT VS STATE OF ODISHA	PRATIK NAYAK VS	TR/0000153/2025 BAHALDA /28 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj)
67	D-BLAPL/1391/2026 BLAPL/501/2026	SONU PINGUA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	ST/0000032/2025 RARUAN /106 /2024 A.D.J.,KARANJIA(Mayurbhanj)
68	D-BLAPL/1343/2026 BLAPL/502/2026	RAKESH SAHOO @ RAKESH SAHU VS	DEBASISH PATNAIK VS	ST/0000087/2024 / /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR

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69	D-CMAPL/48036/2025 CMAPL/8/2026	STATE OF ODISHA SAMAR RANJAN NAYAK VS	ADV. VS	TR/0000772/2025 // ()
70	D-CMAPL/53055/2025 CMAPL/9/2026	STATE OF ODISHA MAGUNI @ MAGU BHOI VS	SOUGAT DASH VS	// // ()
71	D-CMP/1670/2026 CMP/101/2026	STATE OF ODISHA JAMUNA MITRA VS	BHAWANI SANKAR PANIGRAHI VS	// // DISTRICT & SESSIONS JUDGE,KEONJH
72	D-CMP/1612/2026 CMP/102/2026	SARAT CHANDRA MAHANTA TANUJA RAY VS	GANESH PRASAD SAMAL VS	Fao/0000018/2022 // CIVIL JUDGE (SD),PURI(Puri)
73	D-CMP/1068/2026 CMP/103/2026	MANUJA ROY SRINIBASH JENA VS	AMITAV TRIPATHY VS	CS/0000465/2018 // CIVIL JUDGE (SD),ATHGARH(Cuttack)
74	D-CMP/1815/2026 CMP/104/2026	DURGA PRASAD MISHRA PRABHAKAR @ PRAVAKAR SASMAL VS	BHASKAR CHANDRA PANDA VS	CS/0000082/2020 // DISTRICT & SESSIONS JUDGE,CUTTACK
75	D-CMP/1645/2026 CMP/105/2026	BIDANASI GRAMYA COMMITTEE, CUTTACK SARASWATI PRADHAN VS	PRATYUSHA NAIDU VS	Fao/0000096/2025 // CIVIL JUDGE (S.D), PIPILI(Puri)
76	D-CMP/1249/2026 CMP/106/2026	LAXMIPRIYA GOCHHAYAT TRUPTILATA JENA VS	CHITTA RANJAN PATTNAIK VS	CS/0000167/2024 // ADL. CIVIL JUDGE (SD),BALASORE(Bal
77	D-CMP/53432/2025 CMP/107/2026	GIRIBALA MOHANTY JAYANTI BALA SAHOO VS	BIBHU PRASAD DAS VS	Fd/0000311/1993 // A.D.J.,BHUBANESWAR(Khordha )
78	D-CMP/51893/2025 CMP/108/2026	CHAKRADHAR KAR HEMANTA KUMAR MOHAPATRA VS	SUBHRANSU BHUSAN MOHANTY VS	Fao/0000191/2023 // CIVIL JUDGE(JD),BASUDEVPUR(Bhadra
79	D-CMP/50874/2025 CMP/109/2026	BASANTA KUMAR MOHAPATRA SARASWATI PATRA VS	NIRANJAN PRASAD PATRA VS	CS/0000138/2021 // A.D.J.,SALIPUR(Cuttack)
		HEMALATA PATRA		CVREV/0000002/2025

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80	D-CMP/47550/2025 CMP/110/2026	PRASANTA KUMAR MOHAPATRA VS PUNJAB NATIONAL BANK, BBSR	RAGHUNATH DASMOHAPATRA VS	// 3RD A.D.J., BHUBANESWAR(Khordha ) RFA/0000088/2023
81	D-CMP/929/2026 CMP/111/2026	STATE OF ORISSA VS M/S SHRI AUROBINDO CONSTRUCTION SUPER CLASS CONTRACTOR, KEONJHAR	DEBASHIS TRIPATHY,A.G.A VS	// DISTRICT & SESSIONS JUDGE,KEONJHAR EC/0000147/2016
82	D-CMP/39454/2025 CMP/112/2026	MINA @ MOHINIBALA CHATWANI @ MOHINIBALA @ MEENA CHATWANI VS RAMESH CHANDRA GANDHI	ABHILASH MISHRA VS	// DISTRICT & SESSIONS JUDGE,BALASORE RFA/0000051/2019
83	D-CMP/48210/2025 CMP/113/2026	RAGHUNANDAN RATH VS KALYANI DASH	PRADEEP KUMAR KHUNTIA VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000145/2024
84	D-CMP/49792/2025 CMP/114/2026	NALINI SAHOO VS M.D., M/S. MSNHM CONSTRUCTION AND ENGINEERING PVT.LTD., CUTTACK	BHASKAR CHANDRA PANDA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000201/2021
85	D-CMP/1759/2026 CMP/115/2026	SIDHESWAR SAHOO VS SATYABRATA DAS	LINGARAJ SARANGI VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR Fao/0000049/2025
86	D-CMP/1793/2026 CMP/116/2026	SRICHARAN BISWAL VS ALISHAN REALCON PVT. LTD., BBSR	SRIKANTA MAHUNTA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR CS/0001154/2009
87	D-CMP/1449/2026 CMP/117/2026	RIGHT STEP MEDIA SERVICES PVT. LTD., RAJASTHAN VS FAST COMMUNICATION, CUTTACK	DWARIKA PRASAD MOHANTY VS	// SR CIVIL JUDGE (COMMERCIAL COURT),BHUBANESWAR CS/0000255/2019
88	D-CMP/1744/2026 CMP/118/2026	KAMALA BAGARTI VS MANGULU BAGARTI	MANASH RANJAN NAYAK VS	// CIVIL JUDGE (JD),BARGARH(Bargarh ) CS/0000053/2019
89	D-CMP/2009/2026 CMP/119/2026	SUCHITRA MOHAPATRA VS JYOSHNNARANI MOHAPATRA	SASWATI MOHAPATRA VS	// CIVIL JUDGE SENIOR DIVISION,RANPUR CS/0000125/2022
90	D-CONTC/418/2026 CONTC/308/2026	BIRA BEHERA VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// () //
91	D-CONTC/421/2026	BIKASH NAYAK	ADV.	//

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	CONTC/309/2026	VS DEORANJAN KUMAR SINGH, I.A.S	VS	0 //
92	D-CONTC/422/2026 CONTC/310/2026	PRAMOD KUMAR PANDA VS V. KEERTHI VASAN, COLLECTOR, GANJAM,	PRAVASH CHANDRA JENA VS	// 0 //
93	D-CONTC/427/2026 CONTC/311/2026	URMILA JENA VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //
94	D-CONTC/429/2026 CONTC/312/2026	T. SANJAY PRADHAN VS DIBYAJYOTI PARIDA, COLLECTOR, GANJAM	PRAVASH CHANDRA JENA VS	// 0 //
95	D-CONTC/433/2026 CONTC/313/2026	GOUTAM BHUYAN VS SARAT CHANDRA MALLICK, ASST. REGISTRAR CO OPERATIVE SOCIETIES, CUTTACK CIRCLE I	ADV. VS	// 0 //
96	D-CONTC/1462/2026 CONTC/314/2026	DR. MANORANJAN PANDA VS MS. ASWATHY S., IAS	ADV VS	// 0 //
97	D-CONTC/2095/2026 CONTC/315/2026	SUNIL CHANDRA DAS VS SANJEEB KUMAR MISHRA, IAS	SRIKANTA KU. NATH VS	// 0 //
98	D-CONTC/474/2026 CONTC/316/2026	SURENDRA BEHERA VS DEORANJAN KUMAR SINGH, I.A.S., SPL. RELIEF COMMISSIONER,ODISHA	ADV. VS	// 0 //
99	D-CONTC/478/2026 CONTC/317/2026	BABAN BISWAL VS DEORANJAN KUMAR SINGH, I.A.S., SPL. RELIEF COMMISSIONER,ODISHA	ADV. VS	// 0 //
100	D-CONTC/917/2026 CONTC/318/2026	SASMITA SINGH VS CHANDAN KUMAR MOHANTY, REGIONAL MANAGER, ODISHA GRAMEEN BANK, REGIONAL OFFICE, KHURDA	ADV. VS	// 0 //
101	D-CONTC/482/2026 CONTC/319/2026	BANITA PARIDA VS DEORANJAN KUMAR SINGH, I.A.S., SPL. RELIEF COMMISSIONER,ODISHA	ADV. VS	// 0 //
102	D-CONTC/485/2026 CONTC/320/2026	TRINATH SAHOO VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/924/2026 CONTC/321/2026	DEORANJAN KUMAR SINGH, I.A.S.,SPL. RELIEF COMMISSIONER,ODISHA DILLIP KUMAR MISHRA VS SOUMYA DARSHAN KAR, REGIONAL MANAGER, ODISHA GRAMEEN BANK, REGIONAL OFFICE, PURI	ADV. VS	// // ()
104	D-CONTC/488/2026 CONTC/322/2026	BHASKAR BISWAL VS DEORANJAN KUMAR SINGH, I.A.S.,SPL. RELIEF COMMISSIONER,ODISHA	ADV. VS	// // ()
105	D-CONTC/492/2026 CONTC/323/2026	JAGANNATH NAYAK VS DEORANJAN KUMAR SINGH, I.A.S., SPL. RELIEF COMMISSIONER,ODISHA	ADV. VS	// // ()
106	D-CONTC/495/2026 CONTC/324/2026	AGADHU SAHOO VS DEORANJAN KUMAR SINGH,I.A.S., SPL. RELIEF COMMISSIONER,ODISHA	ADV. VS	// // ()
107	D-CONTC/497/2026 CONTC/325/2026	BIKRAM DALEI VS DEORANJAN KUMAR SINGH, I.A.S., SPL. RELIEF COMMISSIONER,ODISHA	ADV. VS	// // ()
108	D-CONTC/502/2026 CONTC/326/2026	BILASINI DALAI VS DEORANJAN KUMAR SINGH,I.A.S	ADV. VS	// // ()
109	D-CONTC/500/2026 CONTC/327/2026	CHANDRAKANTI SAHOO VS DEORANJAN KUMAR SINGH, I.A.S.,SPL. RELIEF COMMISSIONER,ODISHA	ADV. VS	// // ()
110	D-CONTC/501/2026 CONTC/328/2026	LAXMI BHOI VS DEORANJAN KUMAR SINGH, I.A.S., SPL. RELIEF COMMISSIONER,ODISHA	ADV. VS	// // ()
111	D-CONTC/503/2026 CONTC/329/2026	PRASANTA MUDULI VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// // ()
112	D-CRLA/1009/2026 CRLA/60/2026	DR. SANAT KUMAR MOHAPATRA VS STATE OF ODISHA(VIG.)	LALATENDU SAMANTARAY VS	SAMBALPUR VIGILANCE /67 /2005 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp CT/0000042/2007
113	D-CRLA/800/2026 CRLA/61/2026	SACHIDA BEHERA VS STATE OF ODISHA	PRASANNA KUMAR SAMANTRA VS	BARGARH /710 /2025 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000097/2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLA/1107/2026 CRLA/62/2026	TRINATH @ LIPUN SAHU @ TRINATH SAHU VS STATE OF ODISHA	UMAKANTA BARIK VS	DAMANJODI /41 /2024 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000040/2024
115	D-CRLA/40481/2025 CRLA/63/2026	PRAMOD KAR VS STATE OF ODISHA	DEBASISH SAMAL VS	SUNDARGARH TOWN /433 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000143/2024
116	D-CRLA/40411/2025 CRLA/64/2026	RITIK DIGAL VS STATE OF ODISHA	LAXMAN PRADHAN VS	PHULBANI TOWN /259 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000080/2024
117	D-CRLA/36870/2025 CRLA/65/2026	NABIN DHARUA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JUJUMURA /134 /2024 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000041/2024
118	D-CRLA/756/2026 CRLA/66/2026	NEPA@UTTAM BANIK VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /71 /2008 DISTRICT AND SESSIONS JUDGE,MAL CT/0000010/2013
119	D-CRLMA/1049/2026 CRLMA/11/2026	VICTIM/INFORMANT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BIKRAMPUR FCI /281 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000065/2025
120	D-CRLMA/939/2026 CRLMA/12/2026	VEENIT KUMAR NAIK@VINIT KUMAR NAIK VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	BHAWANIPATNA TOWN /296 /2022 DISTRICT & SESSIONS JUDGE, BHAWA CRA/0000015/2025
121	D-CRLMC/38602/2025 CRLMC/218/2026	SANDEEP PATNAIK VS M/S.RAHUL CONSTRUCTIONS, KORAPUT	SILABHADRA SASTRY VS	/ /0 J.M.F.C,KORAPUT(Koraput) ICC/0000018/2024
122	D-CRLMC/40350/2025 CRLMC/219/2026	SK.AATIF AHMED VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	BHADRESWAR /129 /2023 Civil Judge Jr. Division-cum-JMFC Court at GR/0001202/2023
123	D-CRLMC/40356/2025 CRLMC/220/2026	SRIPATI KAR VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /97 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0000296/2023
124	D-CRLMC/37673/2025 CRLMC/221/2026	DR.SANDEEP KUMAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MANGALA BAG /266 /2021 J.M.F.C,CUTTACK(Cuttack) GR/0001493/2021
125	D-CRLMC/1074/2026	SK.SAHAJAN	DEEPAK KU SAHOO	MAHILA P.S.(BBSR) /165 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/222/2026	VS STATE OF ODISHA	VS	A.D.J.,BHUBANESWAR(Khordha ) TR/0000336/2025
126	D-CRLMC/1102/2026 CRLMC/223/2026	PAUL SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
127	D-CRLMC/40003/2025 CRLMC/224/2026	BASANTA MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MIS.CASE/000074/2025 KOKSARA /194 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT
128	D-CRLMC/1106/2026 CRLMC/225/2026	SANGRAM DAS VS STATE OF ODISHA	GOREKHANATH DAS VS	Spl/0000204/2025 DHAULI PS /27 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWA
129	D-CRLMC/1137/2026 CRLMC/226/2026	MURALIDHAR SATNAMI@MURALI SATNAMI VS STATE OF ODISHA	JNYANANANDA PANDA VS	CT/0000176/2024 DHARAMGARH /94 /2010 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA
130	D-CRLMC/1148/2026 CRLMC/227/2026	GENDLAL BIHONE VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	CT/0000740/2010 / /0 SPECIAL JUDGE,NAWAPARA(Nuapada )
131	D-CRLMC/1204/2026 CRLMC/228/2026	BIKASH BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	SA/0000026/2023 DASPALLA /36 /2024 J.M.F.C.,DASAPALLA(Nayagarh )
132	D-CRLMC/944/2026 CRLMC/229/2026	BIBHAKTA KUMAR PRADHAN VS STATE OF ODISHA	DURGA PRASAD DHAL VS	GR/0000069/2024 JATNI P.S. /399 /2025 J.M.F.C.,JATNI(Khordha )
133	D-CRLMC/983/2026 CRLMC/230/2026	HIMANSU KUMAR VS STATE OF ODISHA	RAJ KUMAR ROUT VS	GR/0000671/2025 / /0 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE
134	D-CRLMC/1199/2026 CRLMC/231/2026	JAYASHREE SAHOO@JAYASHREE SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TR/0000536/2023 RENGALI DAM SITE /105 /2021 A.D.J.,TALCHER(Anugul )
135	D-CRLMC/40690/2025 CRLMC/232/2026	SACHIDANANDA SAHU VS STATE OF ODISHA	KIRTAM BADHEI VS	CT/0000221/2024 BARGARH RURAL /109 /2023 SPECIAL JUDGE,BARGARH(Bargarh )
136	D-CRLMP/37808/2025 CRLMP/68/2026	SUNITA BAG VS	PADMANAV BHUTIA VS	Spl/0000041/2024 / /0 ( )

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLREV/37134/2025 CRLREV/53/2026	STATE OF ODISHA SAJIT KUMAR LENKA VS STATE OF ODISHA	DILIP KUMAR MISRA VS	// MAHILA P.S. BUXIBAZAR /82 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000124/2024
138	D-CRLREV/506/2026 CRLREV/54/2026	BIKASH KUMAR PRADHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	//0 S.D.J.M.,BHUBANESWAR(Khordha ) CMC/0001435/2025
139	D-CRLREV/40659/2025 CRLREV/55/2026	KRUSHNA CHANDRA NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ATHAMALLIK /12 /2005 A.D.J.,ATHAMALIK(Anugul ) CRA/0000002/2023
140	D-CRLREV/1352/2026 CRLREV/56/2026	PUSPANJALI SAHOO VS STATE OF ODISHA	AMLAN MOHANTY VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) CMC/0000235/2025
141	D-CRLREV/1360/2026 CRLREV/57/2026	ROHIT KUMAR MOHANTY VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	BASELI SAHI PS /61 /2025 J.M.F.C. (II), PURI(Puri) GR/0000215/2025
142	D-CRLREV/35809/2025 CRLREV/58/2026	PEER MAHAMMAD KHAN @ PEER KHAN VS STATE OF ODISHA(VIG.)	SANDEEP RAJ PANDA VS	BALASORE VIGILANCE /1 /2024 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000001/2024
143	D-CRLREV/37822/2025 CRLREV/59/2026	SAKYASINGH PANDA VS ELIZA PRIYADARSINI	PRAVAT KUMAR MOHANTY VS	//0 2ND A.D.J.,CUTTACK(Cuttack) CRA/0000064/2024
144	D-CRLREV/1132/2026 CRLREV/60/2026	ANIL KUMAR SINGH VS STATE OF ODISHA	SOHAN MISHRA VS	BAHALDA /76 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000569/2025
145	D-FAO/1327/2026 FAO/26/2026	PRITI KUMARI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000196/2024
146	D-FAO/1324/2026 FAO/27/2026	SANKAR SWAIN VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000206/2024
147	D-GCRLA/131/2026 GCRLA/1/2026	STATE OF ODISHA VS SAMIRA BISOI	A.G.A. VS	TIKABALI /35 /2005 DISTRICT & SESSIONS JUDGE ,PHULBA ST/0000120/2005

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-MACA/50743/2025 MACA/71/2026	PADMA CHARAN MUDULI VS MAMATA SATPATHY	PRADEEP KUMAR MISHRA VS	// 4TH M.A.C.T., KAMAKHYANAGAR(Dher Mac/0000014/2025
149	D-MACA/51083/2025 MACA/72/2026	JANGYASINI PRADHAN VS SANGITA MODI	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh ) Mac/0000035/2016
150	D-MACA/50747/2025 MACA/73/2026	SUBASH RANA VS MANARANJAN SAMAL	PRADEEP KUMAR MISHRA VS	// 4TH M.A.C.T., KAMAKHYANAGAR(Dher Mac/0000019/2024
151	D-MATA/41082/2025 MATA/21/2026	GAGAN DASH VS SUNITA SENAPATI	PRASANTA KUMAR SAHOO VS	// JUDGE,FAMILY COURT,JEYPORE(Korap CP/0000003/2019
152	D-MATA/51574/2025 MATA/22/2026	SANJIB SAHOO VS SUCHISMITA SAHOO	SUNIL KUMAR PANDA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0001152/2021
153	D-RPFAM/45922/2025 RPFAM/27/2026	MIR IMTEAYAZ ALAM VS JANERA BEGUM	MAMATA MISHRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000210/2024
154	D-RVWPET/53657/2025 RVWPET/9/2026	UNION OF INDIA VS PANKAJ KUMAR ROUL	ADV VS	// () //
155	D-WA/1928/2026 WA/100/2026	DR.LABANGALATA BISOI VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
156	D-WA/2188/2026 WA/101/2026	LAXMI SABAR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
157	D-WA/2070/2026 WA/102/2026	DR. BIDYUT PRABHA GANTAYAT VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
158	D-WA/855/2026 WA/90/2026	CHIEF EXECUTIVE OFFICER IN CHARGE, THE URBAN CO-OPERATIVE BANK LTD., VS STATE OF ODISHA	SUDARSHAN NANDA VS	// () //
159	D-WA/54776/2025	DILLIP KUMAR MISHRA	MANORANJAN MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/91/2026	VS STATE OF ODISHA	VS	0 //
160	D-WA/1009/2026 WA/92/2026	STATE OF ODISHA VS MANORAMA NAYAK	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
161	D-WA/1226/2026 WA/93/2026	STATE OF ODISHA VS MONARANJAN MOHANTA	SASWAT DAS,A.G.A VS	// 0 //
162	D-WA/35781/2025 WA/94/2026	STATE OF ODISHA VS SARAT KUMAR PANDA	BIBEKANANDA NAYAK VS	// 0 //
163	D-WA/847/2026 WA/95/2026	PRINCIPAL SECRETARY TO GOVT. OF ODISHA VS MAKUNDA BEHERA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
164	D-WA/51099/2025 WA/96/2026	DILLIP BAL VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
165	D-WA/1676/2026 WA/97/2026	SHEK ABUTEHARA VS SHANTILATA MISHRA	SAMIR KUMAR MISHRA(SR. ADV.) VS	// 0 //
166	D-WA/974/2026 WA/98/2026	STATE OF ODISHA VS SK.SAMSUDDIN	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
167	D-WA/1354/2026 WA/99/2026	STATE OF ODISHA VS RATNAKAR SWAIN	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
168	D-WP(C)/37211/2025 WP(C)/1633/2026	SARANKULA (JANHIPADA) GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
169	D-WP(C)/37216/2025 WP(C)/1634/2026	LODHACHUA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
170	D-WP(C)/46803/2025 WP(C)/1635/2026	HIRENDRA KUMAR NAYAK VS	SANJAY KUMAR PATRA VS	// 0

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171	D-WP(C)/16/2026 WP(C)/1636/2026	STATE OF ODISHA NIRANJAN BHOI VS	SRINIVAS MOHANTY VS	// // ()
172	D-WP(C)/51179/2025 WP(C)/1637/2026	STATE OF ODISHA KALPANA BARIK VS	MAHENDRA KUMAR SAHOO VS	// // ()
173	D-WP(C)/1532/2026 WP(C)/1638/2026	STATE OF ODISHA DR. J. KISHORE VS	SOHAN MISHRA VS	// // ()
174	D-WP(C)/1716/2026 WP(C)/1639/2026	THE JUDGE, FAMILY COURT, BHUBANESWAR PRADEEP JENA VS	SADASIVA PATRA (1) VS	// // ()
175	D-WP(C)/37218/2025 WP(C)/1640/2026	STATE OF ODISHA KANDAPADA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS	AMITAV TRIPATHY VS	// // ()
176	D-WP(C)/50433/2025 WP(C)/1641/2026	STATE OF ODISHA LAND ACQUISITION OFFICER CUM COMPETENT AUTHORITY, NATIONAL HIGHWAY ANANTA CHARAN SAHOO VS	AMITAV TRIPATHY VS	// // ()
177	D-WP(C)/628/2026 WP(C)/1642/2026	GOURI SANKAR PATRA VS	ASHOK KUMAR DAS VS	// // ()
178	D-WP(C)/1592/2026 WP(C)/1643/2026	STATE OF ODISHA M/S ODISHA MINING CORPORATION LIMITED, KHURDA VS	PAMI RATH VS	// // ()
179	D-WP(C)/5/2026 WP(C)/1644/2026	M/S JWALA COKE PRIVATE LIMITED, JHARKHAND BIJULI TAREI VS	BHARAT JALLI VS	// // ()
180	D-WP(C)/37220/2025 WP(C)/1645/2026	SHRIKANT YADAV GADABANI KILLO GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS	AMITAV TRIPATHY VS	// // ()
181	D-WP(C)/1629/2026 WP(C)/1646/2026	STATE OF ODISHA PADMALABHA PRADHAN VS	ARUN KUMAR DAS VS	// // ()
		COLLECTOR, NAYAGARH		//

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182	D-WP(C)/1583/2026 WP(C)/1647/2026	PRADIP KUMAR PRADHAN VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
183	D-WP(C)/51177/2025 WP(C)/1648/2026	MANORAMA NAIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
184	D-WP(C)/37221/2025 WP(C)/1649/2026	ITAMATI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
185	D-WP(C)/54165/2025 WP(C)/1650/2026	BIBHUTI BHUSAN SAMAL VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
186	D-WP(C)/694/2026 WP(C)/1651/2026	HAREKRUSHNA DHANI VS STATE OF ODISHA	ASUTOSH ROUT VS	// 0 //
187	D-WP(C)/188/2026 WP(C)/1652/2026	KUMUDINI SAHOO VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
188	D-WP(C)/1620/2026 WP(C)/1653/2026	KRISHNA SRICHANDAN VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
189	D-WP(C)/1630/2026 WP(C)/1654/2026	NIHAR RANJAN PATTANAYAK VS COLLECTOR, NAYAGARH	ARUN KUMAR DAS VS	// 0 //
190	D-WP(C)/1217/2026 WP(C)/1655/2026	DURJYADHAN BEHERA VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
191	D-WP(C)/220/2026 WP(C)/1656/2026	RANJAN KUMAR MOHAPATRA VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
192	D-WP(C)/1637/2026 WP(C)/1657/2026	JAYAPRAKASH DASH VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// 0 //
193	D-WP(C)/1715/2026	SASMITA JENA	SUKANTA KUMAR DALAI	//

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	WP(C)/1658/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/1223/2026 WP(C)/1659/2026	RABI NARAYAN PANDA VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
195	D-WP(C)/1304/2026 WP(C)/1660/2026	TRINATH PUJARI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
196	D-WP(C)/1211/2026 WP(C)/1661/2026	BANAMALI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
197	D-WP(C)/46488/2025 WP(C)/1662/2026	M/S MAA TARA TARINI RICE MILL, GANJAM VS AUTHORISED OFFICER, STATE BANK OF INDIA, BBSR	BISHNU PRASAD SARANGI VS	// 0 //
198	D-WP(C)/353/2026 WP(C)/1663/2026	INDRAMANI PATRA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
199	D-WP(C)/1635/2026 WP(C)/1664/2026	SUSANTA SAHU VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
200	D-WP(C)/1238/2026 WP(C)/1665/2026	JAGABANDHU JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
201	D-WP(C)/1638/2026 WP(C)/1666/2026	BIKASH BHOI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
202	D-WP(C)/55198/2025 WP(C)/1667/2026	ASHOK KUMAR RAY VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
203	D-WP(C)/1696/2026 WP(C)/1668/2026	MILIND GUPTA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
204	D-WP(C)/1004/2026 WP(C)/1669/2026	M/S PRAFULL KUMAR DAS VS	KSHIROD KUMAR SAHOO VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/55199/2025 WP(C)/1670/2026	PR. COMMISSIONER OF CGST AND CENTRAL EXCISE,BHUBANESWAR LAXMIDHAR KAR VS SASHMITA MOHANTY	PRATAP CHANDRA MISHRA VS	// // 0 //
206	D-WP(C)/1255/2026 WP(C)/1671/2026	MAYADHAR JENA VS STATE OF ODISHA	PITAMBAR JENA VS	// 0 //
207	D-WP(C)/1209/2026 WP(C)/1672/2026	MAIUDDIN KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
208	D-WP(C)/1331/2026 WP(C)/1673/2026	BUDHIRAM SINGH VS COLLECTOR CUM DIST.MAGISTRATE, MAYURBHANJ	GYANESWAR SATPATHY VS	// 0 //
209	D-WP(C)/462/2026 WP(C)/1674/2026	BENUDHAR PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
210	D-WP(C)/1701/2026 WP(C)/1675/2026	DR.BASANTA KUMAR NAIK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
211	D-WP(C)/1063/2026 WP(C)/1676/2026	BASANTA KUMAR BARIK VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
212	D-WP(C)/1288/2026 WP(C)/1677/2026	RAVI LOKCHANDANI VS THE RESERVE BANK OF INDIA, NEW DELHI	SUNIL KUMAR PANDA VS	// 0 //
213	D-WP(C)/55393/2025 WP(C)/1678/2026	ODISHA RESTRAVASA PARISAD, PURI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
214	D-WP(C)/1823/2026 WP(C)/1679/2026	KAPILENDRA NAYAK VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //
215	D-WP(C)/55399/2025 WP(C)/1680/2026	JYOTIRANJAN SAHOO VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	// 0 //

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### CASES REGISTERED REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/1365/2026 WP(C)/1681/2026	MURALIDHAR BHARATI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
217	D-WP(C)/53688/2025 WP(C)/1682/2026	RAMAKANTA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/1192/2026 WP(C)/1683/2026	SUREN CHAMPIA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
219	D-WP(C)/1083/2026 WP(C)/1684/2026	M/S KABERI ENGINEERING WORKS,PURI VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX,CUTTACK	KSHIROD KUMAR SAHOO VS	// 0 //
220	D-WP(C)/55472/2025 WP(C)/1685/2026	DEBASHISH BAL VS STATE OF ODISHA	JNANINDRA PANI VS	// 0 //
221	D-WP(C)/55414/2025 WP(C)/1686/2026	SK TAJ MOHAMMAD VS STATE OF ODISHA	BISHWARANJAN SAHU VS	// 0 //
222	D-WP(C)/1368/2026 WP(C)/1687/2026	BRAJABANDHU DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
223	D-WP(C)/1103/2026 WP(C)/1688/2026	ARUN PANDEY VS STATE OF ORISSA	PADMANAVA JENA VS	// 0 //
224	D-WP(C)/1300/2026 WP(C)/1689/2026	SURENDRA NATH JENA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
225	D-WP(C)/55479/2025 WP(C)/1690/2026	USHARANI BARIK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
226	D-WP(C)/1185/2026 WP(C)/1691/2026	JAGANNATHA RATH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
227	D-WP(C)/55427/2025	MAORANJAN BHUYAN	SHASHI BHUSAN JENA	//

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### CASES REGISTERED REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1692/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/1107/2026 WP(C)/1693/2026	AHALYARANI SAMAL VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
229	D-WP(C)/1372/2026 WP(C)/1694/2026	KALYANI DASH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
230	D-WP(C)/1874/2026 WP(C)/1695/2026	LIFEPRO AGRO AND BIOMASS PRIVATE LIMITED, BHUBANESWAR VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
231	D-WP(C)/1872/2026 WP(C)/1696/2026	SANDHYARANI PARIDA VS THE STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
232	D-WP(C)/1011/2026 WP(C)/1697/2026	SANJAY KUMAR ROUT VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
233	D-WP(C)/1376/2026 WP(C)/1698/2026	ASHOK KUMAR SWAIN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
234	D-WP(C)/1177/2026 WP(C)/1699/2026	BIJAYA SAUNT VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
235	D-WP(C)/1590/2026 WP(C)/1700/2026	ANIL KUMAR PATTANAIAK VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
236	D-WP(C)/1134/2026 WP(C)/1701/2026	PRADIP KUMAR BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
237	D-WP(C)/37393/2025 WP(C)/1702/2026	KOSKA GRAM PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
238	D-WP(C)/1174/2026 WP(C)/1703/2026	NISHAR SAUNT VS	SIBA PRASAD PATRA VS	// 0

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### CASES REGISTERED REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/1148/2026 WP(C)/1704/2026	STATE OF ODISHA KALPANA BEHERA VS	BRAHMANANDA TRIPATHY VS	// // ()
240	D-WP(C)/53957/2025 WP(C)/1705/2026	STATE OF ODISHA SARAT KISHOR KAR VS	SANGRAM MISHRA VS	// // ()
241	D-WP(C)/1383/2026 WP(C)/1706/2026	COMMISSIONER, CONSOLIDATION BHUBANESWAR BIKRAM SWAIN VS	UMAKANTA BARIK VS	// // ()
242	D-WP(C)/885/2026 WP(C)/1707/2026	STATE OF ODISHA RABINDRA KUMAR DUTTA VS	PRAVASH CHANDRA JENA VS	// // ()
243	D-WP(C)/12/2026 WP(C)/1708/2026	STATE OF ODISHA BISMITA RANI DAS VS	SRINIVAS MOHANTY VS	// // ()
244	D-WP(C)/54097/2025 WP(C)/1709/2026	STATE OF ODISHA M/S AVR INFRATECH PVT. LIMITED, BALANGIR VS	PRABODHA CHANDRA NAYAK VS	// // ()
245	D-WP(C)/55433/2025 WP(C)/1710/2026	STATE OF ODISHA SANTOSH KUMAR SAHU VS	GOPAL KRUSHNA MOHANTY VS	// // ()
246	D-WP(C)/1799/2026 WP(C)/1711/2026	STATE OF ODISHA GOVERNING BODY OF SRI SRI NRUSINGHNATH AYURVED COLLEGE AND RESEARCH VS	CHENDESH KUMAR SAMAL VS	// // ()
247	D-WP(C)/55436/2025 WP(C)/1712/2026	STATE OF ODISHA AMBIKA SAHOO VS	SUKANTA KUMAR NAYAK (2) VS	// // ()
248	D-WP(C)/559/2026 WP(C)/1713/2026	STATE OF ODISHA SRINIBASH PALTA VS	RABINDRA NATH DEBATA VS	// // ()
249	D-WP(C)/1291/2026 WP(C)/1714/2026	STATE OF ODISHA DHANAPATI RATHO BHATRA VS	DAYANIDHI MISHRA VS	// // ()
		STATE OF ODISHA		//

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### CASES REGISTERED REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/55437/2025 WP(C)/1715/2026	BABULI CHARAN DAS VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	// 0 //
251	D-WP(C)/1800/2026 WP(C)/1716/2026	GOVERNING BODY OF SRI SRI NRUSINGHNATH AYURVED COLLEGE AND RESEARCH VS STATE OF ODISHA	CHENSRAKUMAR SARKAR VS	// 0 //
252	D-WP(C)/1887/2026 WP(C)/1717/2026	KAISAR BANO VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
253	D-WP(C)/55444/2025 WP(C)/1718/2026	NARAYAN PRASAD BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
254	D-WP(C)/1805/2026 WP(C)/1719/2026	GOVERNING BODY OF SRI SRI NRUSINGHNATH AYURVED COLLEGE AND RESEARCH VS STATE OF ODISHA	CHENSRAKUMAR SARKAR VS	// 0 //
255	D-WP(C)/1712/2026 WP(C)/1720/2026	PRADEEP KUMAR BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
256	D-WP(C)/1830/2026 WP(C)/1721/2026	BESI SANUJA KUMAR VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
257	D-WP(C)/1809/2026 WP(C)/1722/2026	GOVERNING BODY OF SRI SRI NRUSINGHNATH AYURVED COLLEGE AND RESEARCH VS STATE OF ODISHA	CHENSRAKUMAR SARKAR VS	// 0 //
258	D-WP(C)/1836/2026 WP(C)/1723/2026	KRUTIBAS NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
259	D-WP(C)/473/2026 WP(C)/1724/2026	BSR DIAGNOSTIC LTD, CUTTACK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
260	D-WP(C)/2083/2026 WP(C)/1725/2026	KABITA SATAPATHY VS THE COLLECTOR CUM DISTRICT MAGISTRATE, GANJAM	LALATENDU SAMANTARAY VS	// 0 //
261	D-WP(C)/1386/2026	SURYAMANI BEHERA	LAXMAN BHOI	//

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### CASES REGISTERED REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1726/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/1731/2026 WP(C)/1727/2026	BARUN KUMAR AGRAWAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
263	D-WP(C)/1813/2026 WP(C)/1728/2026	GOVERNING BODY OF SRI SRI NRUSINGHNATH AYURVED COLLEGE AND RESEARCH CENTER, KUTUBA, BARGARH VS STATE OF ODISHA	CHINSAKUMAR SARKAR VS	// 0 //
264	D-WP(C)/873/2026 WP(C)/1729/2026	GOPAL CHARAN BAHUBALENDRA VS STATE OF ODISHA	CHOUDHURY SATYAJIT MISHRA VS	// 0 //
265	D-WP(C)/1772/2026 WP(C)/1730/2026	PRAFULLA KUMAR BARIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
266	D-WP(C)/55486/2025 WP(C)/1731/2026	DIPAK JYOTI SARANGI VS TATA CAPITAL LTD, (A NON BANKING FINANCIAL COMPANY), MUMBAI	KAPILA CHARAN NAYAK VS	// 0 //
267	D-WP(C)/2104/2026 WP(C)/1732/2026	TARUN KUMAR MOHANTA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
268	D-WP(C)/1775/2026 WP(C)/1733/2026	KANAKALATA NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
269	D-WP(C)/1787/2026 WP(C)/1734/2026	GOVERNING BODY OF SRI SRI NRUSINGHNATH AYURVED COLLEGE NAD RESEARCH CENTER, KUTUBA, BARGARH VS STATE OF ODISHA	CHINSAKUMAR SARKAR VS	// 0 //
270	D-WP(C)/1721/2026 WP(C)/1735/2026	KENDUPADA PRIMARY AGRICULTURE CREDIT SOCIETY, BHADRAK VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
271	D-WP(C)/1791/2026 WP(C)/1736/2026	SUKANTA KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
272	D-WP(C)/1795/2026 WP(C)/1737/2026	SHYAM SUNDAR PUTEL VS	SUMANTA BHUYAN VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
273	D-WP(C)/1816/2026 WP(C)/1738/2026	HAREKRUSHNA BHALABHAI @ HARI KRUSHNA BHALABHAI VS	JYOTSNA RANI TRIPATHY VS	// 0
		STATE OF ODISHA		//
274	D-WP(C)/55549/2025 WP(C)/1739/2026	SURESH CHANDRA PATRO VS	SOUMYA RANJAN MOHANTY VS	// 0
		PUNJAB NATIONAL BANK, ASKA ROAD BRANCH		//
275	D-WP(C)/51255/2025 WP(C)/1740/2026	ADITYA BIRLA HOUSING FINANCE LTD, GUJARAT VS	RAMACHANDRA PANIGRAHY VS	// 0
		DISTRICT SUB REGISTRAR, CUTTACK		//
276	D-WP(C)/55551/2025 WP(C)/1741/2026	KAILASH CHANDRA DAS VS	JAMINI KANTA DAS VS	// 0
		STATE OF ODISHA		//
277	D-WP(C)/1610/2026 WP(C)/1742/2026	SANJAY KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// 0
		STATE OF ODISHA		//
278	D-WP(C)/1817/2026 WP(C)/1743/2026	SHREE BALAJI ENGICONS PVT.LTD, JHARSUGUDA VS	SUVENDU KUMAR SETHI VS	// 0
		STATE OF ODISHA		//
279	D-WP(C)/53431/2025 WP(C)/1744/2026	ALOK KUMAR GHADEI VS	MANOJ KUMAR NAYAK VS	// 0
		STATE OF ODISHA		//
280	D-WP(C)/1700/2026 WP(C)/1745/2026	PRIYANKA SWAIN VS	DEBABRATA DASH VS	// 0
		STATE OF ODISHA		//
281	D-WP(C)/1559/2026 WP(C)/1746/2026	DEBAKI PRADHAN VS	AMIYA KUMAR MISHRA VS	// 0
		STATE OF ODISHA		//
282	D-WP(C)/1719/2026 WP(C)/1747/2026	ANUPAMA NAYAK VS	ITISHREE TRIPATHY VS	// 0
		STATE TAX OFFICER, CT AND GST, ANGUL CIRCLE		//
283	D-WP(C)/54084/2025 WP(C)/1748/2026	GMR KAMALANGA ENERGY LTD.,DHENKANAL VS	SASWAT KUMAR ACHARYA VS	// 0
		THE COMMISSIONER (APPEALS) GST, CENTRAL EXCISE AND CUSTOMS, BBSR		//

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### CASES REGISTERED REPORT AS ON :16/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/1568/2026 WP(C)/1749/2026	M/S M. B. ASSOCIATES, KENDUJHAR VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), CUTTACK	KAJAL SAHOO VS	// 0 //
285	D-WP(C)/55554/2025 WP(C)/1750/2026	SUNIL KUMAR RATH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
286	D-WP(C)/1654/2026 WP(C)/1751/2026	PRAFULLA KUMAR DALAI VS COLLECTOR, KHORDA	BIKRAM KESHARI RAJ VS	// 0 //
287	D-WP(C)/1812/2026 WP(C)/1752/2026	SHREE VENKETESH CONSTRUCTION AND CO, SAMBALPUR VS UNION OF INDIA	KRUSHNA CHANDRA DASH VS	// 0 //
288	D-WP(C)/55471/2025 WP(C)/1753/2026	UPENDRA NAIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
289	D-WP(C)/2024/2026 WP(C)/1754/2026	AEROCOM PRIVATE LIMITED, BHUBANESWAR VS STATE OF ODISHA	ISHWAR MOHANTY VS	// 0 //
290	D-WP(C)/1596/2026 WP(C)/1755/2026	SRI BAIDYANATH MEMORIAL TRUST, BHUBANESWAR VS INCOME TAX OFFICER EXEMPTION CIRCLE, BHUBANESWAR	KAJAL SAHOO VS	// 0 //
291	D-WP(C)/1955/2026 WP(C)/1756/2026	BIPRABAR BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
292	D-WP(C)/55363/2025 WP(C)/1757/2026	SAMARENDRA KUMAR SUBUDHI VS ALL INDIA COUNCIL FOR TECHNICAL EDUCATION, NEW DELHI	SIDDHANT SARANGI VS	// 0 //
293	D-WP(C)/55489/2025 WP(C)/1758/2026	P. GANESH KUMAR VS THE ADDL. COMMISSIONER, SETTLEMENT AND CONSOLIDATION, SAMBALPUR	DILIP KUMAR SAHU VS	// 0 //
294	D-WP(C)/55498/2025 WP(C)/1759/2026	NABAGHANA NAIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
295	D-WP(C)/55514/2025	SHAIKH SHAKIR UDDIN	SAROJA KANTA SAMAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1760/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/36/2026 WP(C)/1761/2026	LINGARAJ MALLIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
297	D-WP(C)/599/2026 WP(C)/1762/2026	KALPANA KAMILA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
298	D-WP(C)/40/2026 WP(C)/1763/2026	DEBAKI SAGADIA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
299	D-WP(C)/377/2026 WP(C)/1764/2026	ANIMA MISHRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
300	D-WP(C)/1728/2026 WP(C)/1765/2026	RANJAN KUMAR ROUT VS ADDITIONAL STATE TAX OFFICER, CT AND GST, BHUBANESWAR-1 CIRCLE	DAITARI BEHERA VS	// 0 //
301	D-WP(C)/489/2026 WP(C)/1766/2026	PRAVAT RANJAN MALLICK VS CONTROLLING AUTHORITY UNDER PAYMENT OF GRATUITY ACT-CUM-DIVISIONAL LABOUR COMMISSION, KHURDA	KISHORE KUMAR MISHRA VS	// 0 //
302	D-WP(C)/2109/2026 WP(C)/1767/2026	MUKUNDA CHARAN SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
303	D-WP(C)/596/2026 WP(C)/1768/2026	GANESH RAM MEHER VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
304	D-WP(C)/55521/2025 WP(C)/1769/2026	SAHNAJ PERWEEN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
305	D-WP(C)/2045/2026 WP(C)/1770/2026	BASANTI PRIYA BAL VS ANNAPURNA BEHURA	SRINIBASH SATAPATHY VS	// 0 //
306	D-WP(C)/580/2026 WP(C)/1771/2026	BABULI NAYAK @ BABULA NAYAK VS	ACHYUTANANDA PATTANAİK VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/55536/2025 WP(C)/1772/2026	STATE OF ODISHA SIBARAM PRADHAN VS PUNJAB NATIONAL BANK ASKA ROAD BRANCH	SOUMYA RANJAN MOHANTY VS	// // 0 //
308	D-WP(C)/55546/2025 WP(C)/1773/2026	USHARANI BARIK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
309	D-WP(C)/1270/2026 WP(C)/1774/2026	PABITRA KUMAR PATTANAİK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
310	D-WP(C)/984/2026 WP(C)/1775/2026	BIKRAM DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
311	D-WP(C)/55547/2025 WP(C)/1776/2026	MANISA PRIYAMBADA NATH SHARMA VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
312	D-WP(C)/151/2026 WP(C)/1777/2026	JAGANNATH SAHOO VS UNION OF INDIA	RASHMI KANTA ACHARYA VS	// 0 //
313	D-WP(C)/53108/2025 WP(C)/1778/2026	RAMARANJAN SENAPATI VS STATE OF ODISHA	RABINDRA KUMAR ROUTARAY VS	// 0 //
314	D-WP(C)/2101/2026 WP(C)/1779/2026	NEPAL PRUSETH VS BANK OF BARODA, MUMBAI	GOURAV MOHANTY VS	// 0 //
315	D-WP(C)/53109/2025 WP(C)/1780/2026	CHITARANJAN SENAPATI VS STATE OF ODISHA	RABINDRA KUMAR ROURTRAY VS	// 0 //
316	D-WP(C)/53613/2025 WP(C)/1781/2026	NITYANANDA DAS VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
317	D-WP(C)/656/2026 WP(C)/1782/2026	PRAFULLA KUMAR GERU VS CENTRAL BOARD OF SECONDARY EDUCATION, DELHI	DEBADATTA MOHANTY VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/2192/2026 WP(C)/1783/2026	KALANDI CHARAN PATRA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
319	D-WP(C)/1399/2026 WP(C)/1784/2026	PRIYADARSHINI MAHANTA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
320	D-WP(C)/53818/2025 WP(C)/1785/2026	DEBENDRANATH RATH VS THE DISTRICT JUDGE, SUNDARGARH	UMAKANTA MISHRA VS	// 0 //
321	D-WP(C)/1418/2026 WP(C)/1786/2026	LAXMIPRIYA BARIHA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
322	D-WP(C)/55508/2025 WP(C)/1787/2026	ROUTHU BHUJANGA RAO VS MANAGING COMMITTEE OF THE BERHAMPUR COOPERATIVE CENTRAL BANK LTD., GANJAM	KADAR MOHAMMAD VS	// 0 //
323	D-WP(C)/53616/2025 WP(C)/1788/2026	RAM CHANDRA JENA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
324	D-WP(C)/717/2026 WP(C)/1789/2026	BIDUTLATA TRIPATHY VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
325	D-WP(C)/54500/2025 WP(C)/1790/2026	AMITAV CHANDA VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //
326	D-WP(C)/1477/2026 WP(C)/1791/2026	SHYAMLAL GUPTA VS HDFC BANK LTD., MUMBAI	TUNA SAHU VS	// 0 //
327	D-WP(C)/1617/2026 WP(C)/1792/2026	GOPAL CHANDRA SUR VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
328	D-WP(C)/1675/2026 WP(C)/1793/2026	RANGADHAR MOHANTA VS THE PRINCIPAL SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	SOUGAT DASH VS	// 0 //
329	D-WP(C)/53696/2025	B. MAHESWAR PATTNAIK	NIRANJAN BISWAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1794/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/1484/2026	SUDHIR RANJAN MOHAPATRA	BAIDHAR SAHOO	//
	WP(C)/1795/2026	VS REGISTRAR, COOPERATIVE SOCIETIES, KHURDA	VS	0 //
331	D-WP(C)/54710/2025	PRAVAKAR KAR	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/1796/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/1678/2026	RANGADHAR MOHANTA	SOUGAT DASH	//
	WP(C)/1797/2026	VS THE PRINCIPAL SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	VS	0 //
333	D-WP(C)/55518/2025	PRADEEP ROUT @ PRADEEP KUMAR ROUT	SHAMBHU CHARAN NATH SHARMA	//
	WP(C)/1798/2026	VS ADDL COMMISSIONER (C AND S) , KENDRAPARA	VS	0 //
334	D-WP(C)/1122/2026	MIRA PRADHAN	GOUTAM CHARAN ROUT	//
	WP(C)/1799/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/55528/2025	TRUPTIMAYEE TRIPATHY	TARUN KANTA PATTANAYAK	//
	WP(C)/1800/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/763/2026	SUDHIR CHANDRA SWAIN	SHASHI BHUSAN JENA	//
	WP(C)/1801/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/1951/2026	MITRABHANU MEHER	RABINDRA NATH DEBATA	//
	WP(C)/1802/2026	VS THE LAND ACQUISITION OFFICER, SAMBALPUR	VS	0 //
338	D-WP(C)/882/2026	SUDHIR KUMAR NAHAK	KARUNAKAR RATH	//
	WP(C)/1803/2026	VS STATE OF ORISSA	VS	0 //
339	D-WP(C)/55543/2025	ASHOK KUMAR BHANJA	RABI NARAYAN MISHRA	//
	WP(C)/1804/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/2214/2026	ARADHANA MURMU	DEBADATTA MOHANTY	//
	WP(C)/1805/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/54781/2025 WP(C)/1806/2026	UNION OF INDIA PRASANNI DAS VS THE UNITED PURI NIMAPARA CENTRAL COOPERATIVE BANK LTD, PURI	ABHAYA KUMAR SHARMA VS	// // ()
342	D-WP(C)/55544/2025 WP(C)/1807/2026	SANTOSH KUMAR BEHERA VS PUNJAB NATIONAL BANK ASKA ROAD BRANCH	SOUMYA RANJAN MOHANTY VS	// // ()
343	D-WP(C)/1278/2026 WP(C)/1808/2026	SUDIPTA PRASAD SAHU VS STATE OF ODISHA	NIRANJAN BISWAL VS	// // ()
344	D-WP(C)/1131/2026 WP(C)/1809/2026	MAHANI CHARAN BEHERA VS STATE OF ODISHA	PRAKASH KUMAR NAYAK VS	// // ()
345	D-WP(C)/1202/2026 WP(C)/1810/2026	BAISAKHI MURMU VS STATE OF ODISHA	SATYABRATA DASH VS	// // ()
346	D-WP(C)/8/2026 WP(C)/1811/2026	PRAVAKAR NAYAK VS THE BRANCH MANAGER, PUNJAB NATIONAL BANK, JAGATSINGHPUR	PRADEEP KUMAR DASH VS	// // ()
347	D-ABLAPL/920/2026 ABLAPL/473/2026	DAMODAR NAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	GOLAMUNDA /214 /2025 () //
348	D-ABLAPL/951/2026 ABLAPL/474/2026	SURESH CHANDRA ACHARYA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	PURUSHOTTAMPUR /15 /2026 () //
349	D-ABLAPL/955/2026 ABLAPL/475/2026	PRABHAKAR BADANAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /15 /2025 () //
350	D-ABLAPL/964/2026 ABLAPL/476/2026	PITAMBAR SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /5 /2026 () //
351	D-ABLAPL/966/2026 ABLAPL/477/2026	SANU BARIK @ SANU VS STATE OF ODISHA	DEEPAK PANDA VS	Maitri Vihar PS /441 /2025 () //

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352	D-ABLAPL/967/2026 ABLAPL/478/2026	SUDARSAN NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /502 /2025 () //
353	D-ABLAPL/969/2026 ABLAPL/479/2026	SIBA SANKAR PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /354 /2024 () //
354	D-ABLAPL/1069/2026 ABLAPL/480/2026	BABUNA @ SATYA PRAKASH MOHAPATRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TIRTOL /11 /2026 () //
355	D-ABLAPL/976/2026 ABLAPL/481/2026	SANJAY KUMAR GUPTA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SECTOR-19 /156 /2025 () //
356	D-ABLAPL/745/2026 ABLAPL/482/2026	KAUSARA BEGUM @ TUPA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /286 /2025 () //
357	D-ABLAPL/985/2026 ABLAPL/483/2026	LAXMI PRIYA BISWAL VS STATE OF ODISHA	SHRADHASHREE ROUTRAY VS	MADHUPATNA /283 /2024 () //
358	D-ABLAPL/1162/2026 ABLAPL/484/2026	NILAKANTHA DAS@ BAPUN VS STATE OF ODISHA	DEVASHIS PANDA VS	SUNDARGARH TOWN /597 /2025 () //
359	D-ABLAPL/991/2026 ABLAPL/485/2026	DIBYA JAGDALA VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	ULLUNDA /2 /2026 () //
360	D-ABLAPL/92/2026 ABLAPL/486/2026	BIMAL NAYAK @ ANANTA NAYAK VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	BASELI SAHI PS /272 /2025 () //
361	D-ABLAPL/997/2026 ABLAPL/487/2026	ILLA @ HARISH CHANDRA MAJHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /1 /2026 () //
362	D-ABLAPL/1010/2026 ABLAPL/488/2026	SUBHA DAS @ SUBRAT DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	BASTA /445 /2025 () //
363	D-ABLAPL/374/2026	SITAKANTA MOHAPATRA	SANJIT MISHRA	JODA /336 /2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/489/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/1014/2026 ABLAPL/490/2026	SOUMENDRA MALLICK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PHULBANI TOWN /219 /2024 () //
365	D-ABLAPL/386/2026 ABLAPL/491/2026	ASHOKA @ ASHOKA KUMAR PARIDA VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	BANKI /503 /2025 () //
366	D-ABLAPL/1015/2026 ABLAPL/492/2026	GUNA SWAIN VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /363 /2025 () //
367	D-ABLAPL/1022/2026 ABLAPL/493/2026	SABITA JENA VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHANTAPADA /299 /2025 () //
368	D-ABLAPL/475/2026 ABLAPL/494/2026	RADHARANI GHOSH VS STATE OF ODISHA	RAMA CHANDRA JENA VS	BASTA /523 /2025 () //
369	D-ABLAPL/1023/2026 ABLAPL/495/2026	MUKESH SAGAR VS STATE OF ODISHA	SARBESWAR SAHOO VS	NARLA /307 /2025 () //
370	D-ABLAPL/1028/2026 ABLAPL/496/2026	PURNA CHANDRA SWAIN @ PURNA SWAIN VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /85 /2024 () //
371	D-ABLAPL/1031/2026 ABLAPL/497/2026	RAKESH SINGH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	INFOVALLY UPD BHUBANESWAR /339 () //
372	D-ABLAPL/1051/2026 ABLAPL/498/2026	SHRI NITEI NANDA VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	BOLANGIR SADAR /337 /2025 () //
373	D-ABLAPL/1117/2026 ABLAPL/499/2026	SUDHENDU CHANDRA MAHAPATRA @ SUBHENDU MAHAPATRA VS STATE OF ODISHA	JYOTI PATNAIK VS	BAIDYANATHPUR /636 /2025 () //
374	D-ABLAPL/1054/2026 ABLAPL/500/2026	HRUSHIKESH NAYAK VS	SOUBHAGYA KETAN NAYAK VS	J.M.F.C.(CITY),BALASORE(Baleshwar)

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375	D-ABLAPL/1119/2026 ABLAPL/501/2026	STATE OF ODISHA MURALI SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ICC/0000011/2025 JEYPORE TOWN /29 /2025 () //
376	D-ABLAPL/1149/2026 ABLAPL/502/2026	SHIBA @ SHIVA MUKHI @ BALI MUKHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /614 /2025 () //
377	D-ABLAPL/1057/2026 ABLAPL/503/2026	KUNA BISWAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /1 /2026 () //
378	D-ABLAPL/1151/2026 ABLAPL/504/2026	SRIMATA NAYAK @ SRIMANTA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /609 /2025 () //
379	D-ABLAPL/1152/2026 ABLAPL/505/2026	PRIYARANJAN NAYAK VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHUSURI /494 /2025 () //
380	D-ABLAPL/842/2026 ABLAPL/506/2026	GIRIJA DEO @ GIRIJA SHANKAR DEO VS STATE OF ODISHA	RAMDAS ACHARY VS	AMBADOLA /57 /2022 () //
381	D-ABLAPL/913/2026 ABLAPL/507/2026	GOPAL KRUSHNA DAS VS UNION OF INDIA	PITAMBAR PANDA VS	/ /0 ADDL.C.J.M. (SPL),BHUBANESWAR(Kh Spe/0000029/2025
382	D-ABLAPL/917/2026 ABLAPL/508/2026	ANWESH NAYAK VS UNION OF INDIA	PITAMBAR PANDA VS	/ /0 ADDL.C.J.M. (SPL),BHUBANESWAR(Kh Spe/0000029/2025
383	D-ABLAPL/958/2026 ABLAPL/509/2026	ABHIRAM SAHOO VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	AUL /5 /2026 () //
384	D-ABLAPL/987/2026 ABLAPL/510/2026	SASADHAR ROUT VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	ATHGARH /416 /2025 () //
385	D-ABLAPL/1200/2026 ABLAPL/511/2026	SANU LIMA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PADMAPUR /88 /2024 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/1189/2026 ABLAPL/512/2026	ESYA LIMA VS STATE OF ODISHA	TRILOCHAN NANDA VS	MOHANA /232 /2024 () //
387	D-ABLAPL/1060/2026 ABLAPL/513/2026	RAJESH KUMAR DHAL VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /449 /2025 () //
388	D-ABLAPL/1041/2026 ABLAPL/514/2026	CHAKAMANA KUANR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TARBHA /228 /2025 () //
389	D-ABLAPL/1064/2026 ABLAPL/515/2026	PINTU PRADHAN @ BISWAJIT PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /10 /2026 () //
390	D-ABLAPL/994/2026 ABLAPL/516/2026	SUBASH CHANDRA ROUT @ SUBAS CHANDRA ROUT VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	TIHIDI /426 /2025 () //
391	D-ABLAPL/995/2026 ABLAPL/517/2026	RAJ RAJESWAR ROUT @ LITU ROUT VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	TIHIDI /426 /2025 () //
392	D-ABLAPL/1212/2026 ABLAPL/518/2026	ANIL KUMAR BAG VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /466 /2025 () //
393	D-ABLAPL/1058/2026 ABLAPL/519/2026	BALABHADRA PARIDA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PARJANG /519 /2024 () //
394	D-ABLAPL/1061/2026 ABLAPL/520/2026	APARNA MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BALIKUDA /20 /2014 () //
395	D-ABLAPL/1218/2026 ABLAPL/521/2026	RATNAKAR BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BOLAGARH P.S. /312 /2025 () //
396	D-ABLAPL/1066/2026 ABLAPL/522/2026	LABA BISOYI @ LABO BISOI @ LABA HARIJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	B.SINGHPUR /42 /2024 () //
397	D-ABLAPL/1080/2026	PRAKASH CHANDRA SWAIN @ PRAKASH SWAIN	JUGALA KISHORE PANDA	MOHANA /260 /2025

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	ABLAPL/523/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/990/2026 ABLAPL/524/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	SAYANTAN PANDA VS	/ /0 ()
399	D-ABLAPL/1220/2026 ABLAPL/525/2026	GANGULI SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar 2(A)CC/000204/2024